

OFFICE OF THE DISTRICT JUDGE,
UTTAR DINAJPUR AT RAIGANJ
ENGLISH DEPARTMENT

ORDER NO. 95 DATED : 22.07.2020

In view of Order No.133/C dated 20.07.2020 (received through whatsapp this 22nd day of July, 2020 at 9.45 p.m.) of the District Magistrate, Uttar Dinajpur, where it has been promulgated that comprehensive town-wide lockdown measures for the entire jurisdiction of the Raiganj, Islampur, Dalkhola and Kaliyaganj Municipality areas, comprehensive lockdown for entire areas of Islampur and Chopra Development Blocks and entire areas of Kamalbari-I, Maraikura and Birghoi Gram Panchayats of the Raiganj Development Block for a period of seven days, w.e.f. 20th July, 2020 to 26th July, 2020, all the Courts of Uttar Dinajpur Judgeship barring the Police Remand File of the Magistrate Courts of the District Sadar as well as Islampur Sub-Division shall remain suspended on 23rd and 24th day of July, 2020.

Ld. Chief Judicial Magistrate, Uttar Dinajpur at Raiganj and the Ld. Additional Chief Judicial Magistrate at Islampur, Uttar Dinajpur shall take immediate measures for holding Police Remand files of their respective station on those days viz. 23rd and 24th instant. They shall take all sorts of measures so that recording of statement u/s 164 of Cr. P.C. of the victims of POCSO Act is not hampered any way.

Both the Courts of the Additional District & Sessions Judge, 2nd Court, Raiganj and the Additional District & Sessions Judge, Islampur being the Child Rights Courts of the district shall remain functional virtually on those days of suspension as far as feasible.

The Juvenile Justice Board of the district shall remain functional as far as practicable.

Inform all concerned.

Sd/- Ajay Kumar Gupta
District Judge,
Uttar Dinajpur at Raiganj

Memo No. 1050 (37)/G Dated : 22.07.2020

Copy forwarded for information and taking necessary action to :-

- 1) The Court of the District Judge, Uttar Dinajpur at Raiganj
- 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur
- 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1st/2nd, Raiganj/Islampur
- 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Raiganj/Islampur
- 12-13-14) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj/ACJM, Raiganj/Islampur
- 15) The Secretary, DLSA, Uttar Dinajpur at Raiganj
- 16-17-18-19) The Judicial Magistrate, 1st/2nd Raiganj/Islampur/The Principal Magistrate, JJB, U/D
- 20) The Civil Judge, Jr. Division, Additional Court-cum-JM, Raiganj
- 21-22) The Civil Judge, Jr. Division, Raiganj/Islampur
- 23-24) The Civil Judge, Probationary, Raiganj/Islampur
- 25-34) The Judge-in-charge of Nezarat/Accounts/Copying Civil/Copying Criminal/ DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur
- 35-36) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur.
- 37) The System Assistant under eCourts Project, Uttar Dinajpur at Raiganj for uploading in the official website of Uttar Dinajpur Judgeship.

Sd/- Ajay Kumar Gupta
District Judge,
Uttar Dinajpur at Raiganj

contd....P/2

Memo No.1051 (20)/G Dated 22.07.2020

Copy forwarded for information and taking necessary action to :-

- 1) The District Magistrate, Uttar Dinajpur.
- 2) The Superintendent of Police, Raiganj Police District.
- 3) The Superintendent of Police, Islampur Police District.
- 4) The Chief Medical Officer of Health, Uttar Dinajpur
- 5-6-7-8) The President/Secretary, District/Sub-Divisional Bar Association, Raiganj/Islampur.
- 9-10-11-12-13-14) The PP/Spl. PP/Addl. PP, Uttar Dinajpur/APP, Raiganj/Islampur.
- 15-16) The GP/Addl. GP, Uttar Dinajpur Raiganj/Islampur
- 17-18-19-20)The President/Secretary, District/Sub-Divisional Law Clerks' Association, Raiganj/Islampur

sd/- Ajay Kumar Gupta
District Judge,
Uttar Dinajpur at Raiganj